

**GOVERNMENT OF INDIA**  
**MINISTRY OF EXTERNAL AFFAIRS**  
**LOK SABHA**

**STARRED Q. NO. 369**

**ANSWERED ON 20.12.2024**

**G-20 MEETING IN BRAZIL**

**†\*369. SHRI ARUN GOVIL**

**Will the Minister of External Affairs be pleased to state:**

**(a) whether it is true that an entire session was devoted to reforms in institutions of global governance in the G-20 meeting held recently at Rio de Janeiro, the capital of Brazil, if so, the details thereof;**

**(b) whether the G-20 leaders agreed upon working in unity while deliberating on this topic at length, if so, the details thereof;**

**(c) whether the objective behind the same was to strengthen international institutions like the United Nations Organisation, if so, the details thereof; and**

**(d) whether India's claim for permanent Membership of United Nations Security Council has got strengthened in the G-20 meeting held in Brazil recently, if so, the details thereof?**

**ANSWER**

**THE MINISTER FOR EXTERNAL AFFAIRS**

**(DR. SUBRAHMANYAM JAISHANKAR)**

**(a) to (d) : A statement is laid on the table of the House.**

\*\*\*\*\*

**Statement referred to in reply to parts (a) to (d) in respect of Lok Sabha Starred Question No. †\*369 for reply on 20.12.2024 regarding “G-20 Meeting in Brazil.”**

**A dedicated Plenary Session on Reform of Global Governance Institutions was held on the first day of the Rio G20 Leaders' Summit in Rio Janeiro, Brazil on 18 November 2024.**

**In the G20 Rio de Janeiro Leaders' Declaration endorsed at the Summit, Leaders pledged to work for a reinvigorated and strengthened multilateral system, rooted in the purposes and principles of the UN Charter and international law, with renewed institutions and a reformed governance that is more representative, effective, transparent and accountable, reflecting the social, economic and political realities of the 21st century. They called for the reform and strengthening of the United Nations and its subsidiary bodies, the international financial architecture and the multilateral trading system.**

**Leaders committed to invigorate the UN General Assembly through the strengthening of its role as the chief deliberative, policymaking and representative organ of the United Nations. They pledged a transformative reform of the UN Security Council that aligns it with the realities and demands of the 21st century, making it more**

**representative, inclusive, efficient, effective, democratic, accountable and transparent. They also committed to strengthening the Economic and Social Council and the Peacebuilding Commission. Leaders committed to a more representative UN Secretariat through transparency, equitable geographical distribution, rotation of nationalities, and merit and gender balance in filling positions. The Leaders further committed to work together with the entire UN membership in the spirit of the G20 Call to Action on Global Governance Reform.**

**Building on the mandate in New Delhi, the Leaders endorsed the G20 Roadmap towards Better, Bigger, and More Effective Multilateral Development Banks and underscored the need for enhancing the representation and voice of developing countries in decision-making in international economic and financial institutions.**

**Leaders reiterated support towards the necessary reform of the World Trade Organisation to improve its functions, with a view to ensuring a rules-based, non-discriminatory, fair, open, inclusive, equitable, sustainable and transparent multilateral trading system, with a well-functioning dispute settlement system accessible to all members.**

**India's claim for permanent membership of the UN Security Council was strengthened in so far as G20 members called for an enlarged Security Council composition that improves the representation of the underrepresented and unrepresented regions and groups such as Africa, Asia-Pacific and Latin America & the Caribbean.**

**\*\*\*\*\***